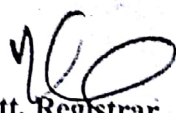


| WEEKLY STATEMENT FOR DESPATCH OF ORDER | | | | |
|--|---|---------------------|--|---|
| EXCISE APPEAL BRANCH | | | | |
| CESTAT, NEW DELHI-110066 | | | | |
| FROM 29.10.2018 To 02.11.2018 | | | | |
| S/NO. | APPEAL NO. | ORDER NO. | DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS | DATE ON WHICH ORDER DESPATCHED |
| | | FINAL ORDER | | |
| 1. | E/MISC/50731/2018 IN E/52168/2018 | FO/53138/2018 | 25/10/2018 | 29/10/2018 |
| | | MISC ORDER | | |
| 1-3. | E/ROM/50600,50741- 50742/2018 IN E/51339-51341/2017 | MO/50754-50756/2018 | 25/10/2018 | 29/10/2018 |
| 4-7. | E/ROM/50598,50922- 50923,50599/2018 IN E/55654 & 55657/2014 | MO/50757-50760/2018 | 25/10/2018 | 29/10/2018 |
| | | | |  Asstt. Registrar Excise Branch-DB |

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.